विमुक्त एवं घुमन्तू जनजातियों को सर्वाधिक पिछड़ा मानते हुए इनके लिए एक पृथक उपश्रेणी सृजित करने की सिफारिश की थी।

अतः मैं सरकार से यह माँग करता हूँ कि पूरे देश में विमुक्त जाति-जनजातियों की पहचान की जाए, उन्हें जाति प्रमाणपत्र जारी किया जाए, उन्हें एक पृथक उपश्रेणी में रखा जाए, उन्हें आरक्षण की सुविधाएं प्रदान की जाएं, उन्हें मुख्यधारा में लाने के लिए एक विशेष आर्थिक पैकेज तैयार किया जाए और उन्हें क्षेत्रीय प्रतिबंध संबंधी विधिक उपबंधों से मुक्त किया जाए।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूं।

प्रो. मनोज कुमार झा (बिहार): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूं।

डा. फौजिया खानः महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करती हूं।

DR. SASMIT PATRA: Sir, I also associate myself with the Special Mention made by Shri Jaiprakash Nishad.

SHRI BHASKAR RAO NEKKANTI: Sir, I also associate myself with the Special Mention made by Shri Jaiprakash Nishad.

MR. CHAIRMAN: Now, Shri Subhash Chandra Singh. You have given Zero Hour notice regarding passenger train from Haridaspur to Paradip via Kendrapada.

MATTERS RAISED WITH PERMISSION - Contd.

Need to start passenger train from Haridaspur to Paradip via Kendrapada

SHRI SUBHASH CHANDRA SINGH (Odisha): Mr. Chairman, Sir, after 75 years of Independence, in seven districts out of 30 districts of Odisha, there is no train connectivity; there is no train facility.

Sir, work on new train line from Haridaspur to Paradip via Kendrapada is already over and commercial train has been allowed on this line by the Railway Ministry of the Government of India. I request the Railway Ministry to sanction passenger train to Kendrapada because thousands of workers go from Kendrapada to Paradip for day-to-day work. I demand and request the Railway Ministry to sanction passenger train from Harisdapur to Paradip via Kendrapada. Thank you, Sir.

DR. SASMIT PATRA (Odisha): Sir, I associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Ms. Saroj Pandey; not here. Shri Samir Oraon; not here. Then, Dr. Narendra Jadhav.

Need to give priority to teachers and school staff for vaccination

DR. NARENDRA JADHAV (Nominated): Mr. Chairman, Sir, as the vaccination drive progresses and the society returns to normalcy, the next challenge is to overcome the loss of learning during the pandemic. In most States, new academic year will start in April and there is a need to accelerate the process of safe reopening of schools, colleges and universities. Sir, this, however, will be possible if and only if teachers are prioritized. Teachers at all levels, their supporting staff and childcare workers should be prioritized; they should get the vaccine on priority. Given the potentially huge adverse multiplier effect, I strong feel that the Government should categorise teachers as frontline workers and take measures to vaccinate teachers at all levels, *Anganwadi, Balwadi*, from primary school to university level including associated school and college staff, irrespective of their age or co-morbidities. Also, Sir, all citizens have to go in person to centres for vaccination. This is not possible for very senior citizens who are 90+ or those who are bed-ridden. They cannot travel all the way to the vaccination centres. Sir, I submit to you and I strongly feel that the